

क्षय रोग से पीड़ित राज्य कर्मचारी

*६९८. श्री न० सि० चौहान : क्या गृह कार्य मंत्री यह बतलाने की कृपा करेंगे कि क्या ऐसे राज्य कर्मचारी जो क्षय रोग से पीड़ित हो कर बाद में पूर्णतया स्वस्थ हो जाते हैं फिर से नौकरी पर वापस ले लिये जाते हैं ?

†[GOVERNMENT OFFICIALS SUFFERING FROM TUBERCULOSIS

*698. SHRI N. S. CHAUHAN: Will the Minister for HOME AFFAIRS be pleased to state whether Government officials who are attacked with tuberculosis are taken back into service after they are completely cured of the disease?]

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Yes. Formal orders will issue shortly.

श्री न० सि० चौहान : क्या सरकार को मालूम है कि बहुत से ऐसे लोग जो पूरे तरीके से स्वस्थ हो चुके हैं वे नौकरी में फिर से वापस नहीं लिये गये हैं, हालांकि बहुतों का इन्टरव्यू दोबारा हो चुका है ?

†[SHRI N. S. CHAUHAN: Is the Government aware that many such persons, who are completely cured now, have not been reinstated although a number of them have been interviewed again?]

SHRI B. N. DATAR: They will be taken back, and there will be no question of their pay and seniority being affected.

श्री न० सि० चौहान : जिन नई और पुरानी शर्तों की वजह से वे नहीं लिये जाते हैं, उन को दूर करने के लिये होम डिपार्टमेंट जल्द से जल्द क्या कार्रवाई कर रहा है ?

†[SHRI N. S. CHAUHAN: Is the Ministry of Home Affairs taking early steps to remove the old or new restrictions which are standing in the way of their reinstatement?]

SHRI B. N. DATAR: Sir, Government.....

श्री सभापति : हिन्दी में बोलिये ।

†[MR. CHAIRMAN: Speak in Hindi.]

श्री बी० एन० दातार : गवर्नमेंट ने बहुत पूरी कोशिश की है ।

†[SHRI B. N. DATAR: The Government has made the best effort in that direction.]

अलीगढ़ का किला

*६९९, श्री न० सि० चौहान : क्या प्रतिरक्षा मंत्री यह बतलाने की कृपा करेंगे कि अलीगढ़ का किला इस समय किस के अधिकार में है ?

†[FORT AT ALIGARH

*699. SHRI N. S. CHAUHAN: Will the Minister for DEFENCE be pleased to state the authority in whose possession the fort at Aligarh is at present?]

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): The Muslim University, Aligarh.

श्री न० सि० चौहान : इस फौजी किले को मुस्लिम युनीवर्सिटी को देने की क्या जरूरत पड़ी ? क्या किसी लगान पर दिया गया है ?

†[SHRI N. S. CHAUHAN: What was the necessity of handing over this military fort to the Muslim University? Has it been rented out?]

सरदार एस० एस० मजीठिया : यह जो फौजी किला था उस को एजुकेशन मिनिस्ट्री ने हम से लिया और उन्होंने ने इस को मुस्लिम युनीवर्सिटी अलीगढ़ को कैटिल फार्म के लिये दे दिया । गो, उन्हें दे दिया गया मगर फिर भी डिफेन्स डिपार्टमेंट ने १९३० तक उस पर पांच सौ रुपया सालाना खर्च किया ।

†[SARDAR S. S. MAJITHIA: This military fort was taken over from us

by the Education Ministry and they gave it to the Muslim University, Aligarh, for opening a cattle farm. It has been given to them now but the Defence Ministry spent on it Rs. 500 annually up to 1930.]

श्री न० सि० चौहान : जैसा कि अभी मंत्री महोदय ने बताया कि वह कैटिल फार्म के लिये दिया गया है मगर उस पर हल चलाया जा रहा है, क्या इस के लिये कोई लगान लिया जा रहा है ?

†[SHRI N. S. CHAUHAN: As the hon. Minister said just now, it has been given for the cattle farm but it is being ploughed. Is any rent being charged for it?]

सरदार एस० एस० मजीठिया : मैंने पहले ही कह दिया कि यह एजुकेशन मिनिस्ट्री को दे दिया गया है अगर उस के मुताल्लिक कोई सवाल पूछना है तो उसी मिनिस्ट्री से पूछ सकते हैं ।

†[SARDAR S. S. MAJITHIA: I have already said that it was given to the Education Ministry and if any question is to be asked about it, it may be addressed to that Ministry.]

श्री टी० पांडे : मैं यह जानना चाहता हूँ कि एजुकेशन मिनिस्ट्री को इस किले की क्या आवश्यकता पड़ी ?

†[SHRI T. PANDE: I want to know why the Education Ministry needed this fort.]

श्री महावीर त्यागी : यह किला मिट्टी की दीवार का बना किला है पत्थर और ईंट का नहीं है । इसे अलीगढ़ मुस्लिम युनिवर्सिटी को कैटिल फार्म के लिये दे दिया गया है । अब उन के साथ फिर से बातचीत हो रही है कि अगर जब कभी डिफेन्स डिपार्टमेंट को इस ज़मीन की ज़रूरत होगी तो उसे उन से वापस लिया जा सकेगा ।

†[SHRI MAHAVIR TYAGI: This fort has been constructed out of mud and not out of stone or bricks. It has been given to the Aligarh Muslim University for a cattle farm. Now negotiations are being carried on with them for taking it back whenever the Defence Ministry needs it.]

श्री टी० पांडे : मेरा निवेदन यह है कि एजुकेशन डिपार्टमेंट को इस किले की क्या ज़रूरत पड़ी ?

†[SHRI T. PANDE: I ask why the Education Ministry needed this fort.]

श्री महावीर त्यागी : जो किला मौन्यू-मेंट के तरीके पर रखा जाता है वह एजुकेशन मिनिस्ट्री के मातहत होता है । चूँकि यह मिट्टी का किला था और उस की मरम्मत में बहुत काफी खर्च होता था इसलिये किले को कायम रखना ज़रूरी नहीं समझा गया । अलीगढ़ मुस्लिम युनिवर्सिटी को कैटिल फार्म की ज़रूरत थी इसलिये वह जमीन दे दी गई ।

†[SHRI MAHAVIR TYAGI: A fort which is a protected monument is in charge of the Education Ministry. As it is a mud fort and a lot of money was being spent on its repairs, it was considered unnecessary to maintain it. The Aligarh Muslim University needed a cattle farm and therefore it was given to them to provide land for it.]

डाक्टर रघुवीर सिंह : क्या वह प्रोटेक्टेड मौन्यूमेंट है ?

†[DR. RAGHUBIR SINH: Is it a protected monument?]

श्री महावीर त्यागी : जहाँ तक पांच सौ रुपया खर्च होता था वह प्रोटेक्टेड था ।

†[SHRI MAHAVIR TYAGI: So long as Rs. 500 per year was spent on it, it was a protected monument.]

डाक्टर रघुवीर सिंह : क्या १९४० के प्रोटेक्टेड मॉन्यूमेंट एक्ट के अन्दर वह प्रोटेक्टेड मॉन्यूमेंट डिक्लेयर किया गया था ?

†[DR. RAGHUBIR SINH: Has it been declared as a protected monument under the Protected Monuments Act, 1940?]

श्री महावीर त्यागी : जी नहीं ।

†[SHRI MAHAVIR TYAGI: No, Sir.]

*700. [For answer *vide* col. 6268 *supra.*]

“EXHIBITION OF INDIAN ART THROUGH THE AGES”

*701. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) whether there is any scheme to send abroad an “Exhibition of Indian Art through the Ages”; and

(b) if so, what are the particulars of the scheme?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The exhibition is being organised by Shri Subho Tagore. It is expected to leave this country by the end of May 1954 and visit some countries in the Middle-East, Europe and the Americas.

SHRI GOVINDA REDDY: May I know, Sir, whether this proposal for an exhibition emanated from the Department?

DR. K. L. SHRIMALI: No, Sir. A request was made by Shri Subho Tagore.

SHRI GOVINDA REDDY: May I know, Sir, whether applications were called for, or he submitted a scheme?

DR. K. L. SHRIMALI: He submitted a scheme; he made a request to us.

†English translation.

SHRI GOVINDA REDDY: May I know, Sir, who selected the exhibits? Was he free to exhibit according to his selection?

DR. K. L. SHRIMALI: There was a Selection Committee which selected the exhibits and a preview of the exhibition was also held at the National Gallery, New Delhi.

SHRI GOVINDA REDDY: What is the expenditure over this scheme, Sir?

DR. K. L. SHRIMALI: The total expenditure is likely to be Rs. 1½ lakhs.

SHRI GOVINDA REDDY: What is the expenditure that the Government is incurring on this? Is the Government incurring the whole of it?

DR. K. L. SHRIMALI: No, Sir, we are giving a grant of Rs. 50,000.

SHRI GOVINDA REDDY: Is it the policy of the Government, Sir, to allow artists or craftsmen, if they wish to go and exhibit their products abroad, to do so and assist them financially?

DR. K. L. SHRIMALI: Yes, Sir, it is obvious that we like to encourage the artists to take their exhibits to foreign countries.

DR. SHRIMATI SEETA PARMANAND: How much money is set aside for this purpose, Sir, and have all the States been represented in this particular exhibition?

DR. K. L. SHRIMALI: The exhibition will consist of masterpieces of sculpture from Nalanda, specimens of Mughal and Rajasthani paintings, paintings of contemporary artists, folk paintings and toys, illustrated manuscripts in Sanskrit, Persian and Arabic, bronzes from South India, metal work, wood-carvings, old jewellery and other objects of art. It is quite representative.

DR. SHRIMATI SEETA PARMANAND: The other question has not been answered. Is this money given to this Exhibition from some discretionary grant, or is there always such provision made so that other people can ask for it later on?